

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT - II)

Item No. 228
(IB)-220(ND)202

IN THE MATTER OF:

MN Ventures Private Limited

... Applicant/Petitioner

Versus

**M/s. HFCL Satellite Communications
Limited**

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 16.12.2020

CORAM:

**SHRI. B. S. V. PRAKASH KUMAR,
HON'BLE ACTG. PRESIDENT**

**SHRI. L.N. GUPTA,
HON'BLE MEMBER (TECHNICAL)**


PRESENT:

For the Applicant : None

For the Respondent : None

ORDER

List on 19.01.2021.



**(B. S. V. PRAKASH KUMAR)
ACTG. PRESIDENT**



**(L. N. GUPTA)
MEMBER (TECHNICAL)**